

By Camp Bag

# ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001.

No. 464/INST/2009/EPS

Dated: 22<sup>nd</sup> September, 2009

To,

- The Chief Electoral Officers of
1. Arunachal Pradesh, Itanagar,
  2. Haryana, Chandigarh.
  3. Maharashtra, Mumbai

**Subject: General Elections to the Legislative Assemblies of the State of Arunachal Pradesh Haryana, and Maharashtra – Security Measures of Electronic Voting Machines – reg.**

Sir/Madam,

I am directed to invite your attention to the Commission's earlier letters No. 464/INST/2009/EPS dated 12.05.2009 and 464/OBS/EVM/2007-PLN-IV dated 12.10.2007 (copy enclosed) on the above subject.

In view of the availability of adequate number of Central Police Forces for the current general elections to the Legislative Assemblies of Arunachal Pradesh, Haryana and Maharashtra, the Commission desires that the following additional measure may be adopted in the current elections:-

CPF shall be deployed for guarding the Strong Room round the clock where the polled EVMs are stored and kept till the day of counting.

All other instructions in the above referred letters, shall be followed.

Yours faithfully

**(SUMIT MUKHERJEE)**  
**UNDER SECRETARY**